

Central Administrative Tribunal  
Jabalpur Bench

CCP No.70/06

Jabalpur, this the 31st day of October 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman  
Hon'ble Shri A.K.Gaur, Judicial Member

N.K.Marani  
S/o Shri L.K.Marani  
R/o D-3/539, Danish Nagar  
Hoshangabad Road  
Bhopal (M.P.)

Petitioner

(By advocate Shri M.K.Verma (rep)

Versus

1. Secretary  
National Commission for S.C.  
Vth Floor, Lok Nayak Bhavan  
New Delhi.

2. Shri Dhruv Kumar  
Director  
National Commission for S.T.  
State Office  
52-A, Nirman Sadan  
Room No.309, Arera Hills  
Bhopal.

Respondents

O R D E R (oral)

By A.K.Gaur, Judicial Member

The applicant has alleged non-compliance of the order dated 13<sup>th</sup> August 2003 passed in OA No.212/99. This contempt petition has been filed on 25.8.06. In view of Section 20 of Contempt of Court Act, the limitation period for filing contempt petition is one year from the date on which cause of action has arisen. Since the contempt petition has been filed after the limitation period, the CCP is dismissed.

*A.K.Gaur*  
(A.K.Gaur)  
Judicial Member

*G.C.Srivastava*  
(Dr.G.C.Srivastava)  
Vice Chairman